

MEGHALAYA LEGISLATIVE ASSEMBLY

CALENDAR FOR THE BUDGET SESSION- 2010.

Friday, March 19, 2010

GOVERNMENT BUSINESS

1. Address by the Governor under Article 176 of the Constitution of India.
2. The Speaker to announce the Report of the Business Advisory Committee.
3. The Speaker to announce the names of the Members nominated by him to the Panel of Chairmen.
4. Laying of Ordinances, Orders, Notifications, Reports, Rules and Regulations, etc.
5. Presentation of Supplementary Demands for Grants and Supplementary Appropriation for 2009 – 2010.
6. Introduction of Government Bills.
7. Obituary References.

Saturday, March 20, 2010

R E C E S S

Sunday, March 21, 2010

H O L I D A Y

Monday, March 22, 2010

GOVERNMENT BUSINESS

Debate on Governor's Address.

Tuesday, March 23, 2010

PRIVATE MEMBERS' BUSINESS

1. Bills, if any.
2. Motions.
3. Resolutions.

Wednesday, March 24, 2010

GOVERNMENT BUSINESS

1. Debate on Governor's Address.
2. Reply of the Chief Minister to the Debates on Governor's Address.

Thursday, March 25, 2010

PRIVATE MEMBERS' BUSINESS

1. Bills, if any.
2. Resolutions.
3. Motions.

Friday, March 26, 2010

GOVERNMENT BUSINESS

1. Voting on Supplementary Demands.
2. Introduction, Consideration and Passing of the Meghalaya Appropriation (No. I) Bill, 2010.
3. Presentation of Budget Estimates 2010 – 2011.
4. Presentation on Vote-on-Account, 2010-2011.
5. Introduction, Consideration and Passing of the Meghalaya Appropriation (Vote-on-Account) Bill, 2010.
6. Consideration and Passing of Government Bills.
7. Prorogation/Adjournment Sine – die.

**Shillong,
March 4th, 2010.**

**W.M.RYMBAI,
Secretary,
Meghalaya Legislative Assembly.**